

**THE U. P. SUGARCANE CESS (VALIDATION) REPEAL
ACT, 2001**

No. 17 OF 2001

[3rd August, 2001.]

An Act to repeal the U.P. Sugarcane Cess (Validation) Act, 1961.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the U.P. Sugarcane Cess (Validation) Repeal Act, 2001.

**Repeal of Act
4 of 1961.**

2. The U. P. Sugarcane Cess (Validation) Act, 1961 is hereby repealed.